

F. No. 23(59)/Trans Gr A/CESTAT/Admn/2017
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block – 2, R.K. Puram, New Delhi-110 066

Dated: 9.09.2019


OFFICE ORDER

In partial modification to Office Order dated 30.08.2019, Sh. Mohinder Singh, Deputy Registrar (J) hereby relieved of his duties from CESTAT Delhi on 11.10.2019 (A/N) and is directed to join duties at CESTAT Ahmadabad not later than 14.10.2019 (F/N).

And, Sh. S.K. Tiwari, Assistant Registrar, is hereby stand relieved of his duties from CESTAT Ahmadabad on 11.10.2019 (A/N) and is directed to join duties at CESTAT Delhi not later than 14.10.2019 (F/N).

This issues with the approval of the Competent Authority.

By Order,


9.9.19
(Mukesh Gupta)
Assistant Registrar

Copy to:

1. SPS to Senior Member, CESTAT, Ahmadabad.
2. PA to Registrar, CESTAT, New Delhi.
3. Sh. Mohinder Singh, Dy Registrar (J), CESTAT, Delhi.
- ✓ 4. Sh. SK Tiwari, Assistant Registrar, CESTAT, Ahmadabad.
4. The Pay & Accounts Officer, Ministry of Finance, Deptt of Revenue, New Delhi.
6. Accounts Officer, Cash and Accounts Section, CESTAT, New Delhi.
7. Personal File/Service Book.
8. Website/ Guard File/Office copy.